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Cr1.A.No. 1262 OF 1997

ITEM No.1-B

(For judgment)

Court No.4

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO.1262 OF 1997

N. Somashekar (Dead) by L.Rs. Appellant (s)

VERSUS

State of Karnataka Respondent (s)

(HEARD BY HON'BLE DORAISWAMY RAJU AND ARIJIT PASAYAT,JJ.)

Date : 06/05/2004 This Petition was called on for pronouncement of judgment
today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Appellant (s) Mrs. Lalita Kaushik,Adv.

For Respondent (s) Mr. Sanjay R. Hegde,Adv.

The Court made the following
J U D G M E N T

Hon'ble Mr. Justice Arijit Pasayat pronounced the judgment of the Court. The appeal is disposed of in terms of the signed judgment. REPORTABLE.

(Neena Verma) (Vijay Aggarwal)
Court Master Court Master

Signed Reportable judgment is placed on the file.